

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 5091 OF 2012
(@ SPECIAL LEAVE PETITION(C)NO.14752 OF 2012)

M/S.JAI Bhole SHANKAR

... APPELLANT

VERSUS

STATE OF CHATTISGARH & ORS.

... RESPONDENTS

WITH C.A.NO. 5099 OF 2012 @ SLP(C)NO.14573 OF 2012

O R D E R

1. Leave granted.
2. Delay condoned.
3. Shri Atul Jha, learned counsel appears and accepts notice on behalf of the State of Chhattisgarh.
4. We have heard learned counsel for the parties to the *lis*.
5. Both sides would agree that the issues raised and the relief sought for in these appeals are identical with the issues raised and considered by this Court in the case of M/s.Zunaid Enterprises & Ors. Vs. State of Chhattisgarh & Ors. in Civil Appeal No.2288 of 2012 etc. on February 23, 2012.
6. In view of the above, the appeals are also disposed of, in the same terms, observations and directions contained in the aforesaid order.

Ordered accordingly.

.....J.
(H.L. DATTU)

.....J.
(CHANDRAMAULI KR. PRASAD)

NEW DELHI;
JULY 09, 2012

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil)
No(s).14752/2012

(From the judgement and order dated 23/08/2011 in WA
No.376/2011 of The HIGH COURT OF CHATTISGARH AT BILASPUR)

M/S. JAI Bhole SHANKAR

Petitioner(s)

VERSUS

STATE OF CHHATTISGARH & ORS.

Respondent(s)

WITH SLP(C) NO. 14753 of 2012

(With appln(s) for c/delay in filing SLP and office report)

Date: 09/07/2012 These Petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Mr. Nikhil Nayyar, Adv.

For Respondent(s) Mr. Atul Jha, Adv.
Mr. Sandeep Jha, Adv.
For Mr. D.K. Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Delay condoned.

Shri Atul Jha, learned counsel appears and accepts notice
on behalf of the State of Chhattisgarh.

We have heard learned counsel for the parties to the *lis*.

The appeals are disposed of, in terms of the signed
order.

(G.V. Ramana)
Court Master

(Vinod Kulvi)
Court Master

(signed order is placed on the file)

